

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **19.09.2022** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.20AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr.Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 159/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svamitva Land Marks & 4 ors With	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
2.	Comp App (AT)(CH)(Ins) No. 160/2021	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal Secretary to Govt, Department of Industries & Commerce &nr With	Edward James	M.S. Seshadri R1 Divyanshu Rai R2
3.	Comp App (AT)(CH)(Ins) No. 165/2021	Mohammed Enterprises (Tanzania) Ltd Vs Alok Kailash Saxena & 6 others With	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
4.	Comp App (AT)(CH)(Ins) No. 170/2021	Alok Kailash Saksena Vs State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce With	Divyanshu Rai Naveen Hegde	M.S. Seshadri
5.	Comp App (AT)(CH) (Ins) No. 172/2021	Alok Kailash Saksena Vs Associate Décor Ltd through RP Alok Kailash Saksena& 9 Ors With	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 M.S. Seshadri R1-R4 & R10 Arvo Merchant R5
6.	Comp App (AT)(CH)(Ins) No. 173/2021	Alok Kailash Saksena Vs Svamitva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3
7.	Comp App (AT) No.54/2021 (IA NO 619/2021)	Ambadi Investment Ltd Vs M V Valli Murugappan With	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep Kumar, Rohini Musa	S. Manuraj, R1 & R2, Giridharan .P, Anant Merathia, Hari Sankar Mani
8.	Comp App (AT) No.4/2022 (IA NO 27/2022)	Alagappan Arunachalam Murugappan Vs M.V. Valli Murugappan With	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep Kumar, Rohini Musa	S. Manuraj, R1 & R2, Giridharan .P, Anant Merathia, Hari Sankar Mani

9.	Comp App (AT) No.6/2022 (IA NO 49 /2022)	M V Subbiah Vs M.V. Valli Murugappan	Harishankar Mani, Roshan Atiq, Cibi Vishnu, Jerin Asher, Sandeep	S. Manuraj, R1 & R2, Giridharan. P, Anant Merathia, Hari Sankar Mani
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**By the order of Hon'ble Member (J)
(Chennai Bench)**

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For Assistance,

1. For VC Link - nlatchennai@gmail.com